

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 21st Dec, 2022

Memo No. GHCMC- 01/2021/1153... ###: The Hon'ble Gauhati High Court has been pleased to **nominate** the following Advocates of Assam in 2 (two) batches of 25 (Twenty Five) each, to attend the "**40 hours Mediation Training Programme**" to be organised by Gauhati High Court Mediation Centre in collaboration with Medation and Conciliation Project Committee (MCPC), Supreme Court of India, at **Don Bosco Institute of Management, Guwahati** from **13-12-2022** to **17-12-2022** in place of **Mr. Shobhan Baruah, Adv.** Lakhimpur District, **Mr. Mridul Gogoi, Adv.** Sivsagar District, **Mr. Dhrubajyoti Ghosh, Adv.** Karimganj District, who have been **exempted** from attending the aforesaid programme.

Sl. No.	Name of District	Name of Advocates
1	Lakhimpur	Mr. Kartik Dey
2	Gauhati High Court	Ms. Rita Boro Bora
3	Gauhati High Court	Ms. Tapasi Das

The nominated advocates are directed to report at the **Don Bosco Institute of Management, Kharghuli, Guwahati** for attending the aforesaid Training on **13.12.2022 at 08:30 AM.**

By Order,
Sd/- Kanchan Newar
Secretary,

Gauhati High Court Mediation Centre

Memo No. GHCMC- 01/2021/1189-1195

Dated: 09.12.2024

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, District Legal Services Authority, Lakhimpur
(He/ She is requested to inform the concerned advocate under his/ her jurisdiction about this Notification)
5. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the notification immediately in the official Website of the Gauhati High Court, Guwahati).
6. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
7. The P.S to Hon'ble Mr. Justice Nelson Sailo, Gauhati High Court, Guwahati.
8. The P.S to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati.
9. The P.S to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.



Secretary,

Gauhati High Court Mediation Committee